Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 35 of 2011 &
I.A. No.82 of 2011

Dated : 6th September, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Konark Power Project Limited **… Appellant(s)**

Versus

Bangalore Electricity Supply Company Ltd. **….Respondent(s)**

Counsel for the Appellant(s): **Mrs. Manjeet Kirpal for T.N. Rao**
Counsel for the Respondent(s): **Mr. Raghavendra S. Srivatsa**

ORDER

At the request of the learned counsel for the parties, post the matter for further hearing on **15.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS